

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). In the light of the opinion of the Attorney General the Government have decided that cases where proposals for substantial expansion of an existing undertaking or establishment of a new undertaking have been approved and a letter of intent has been issued prior to 1-6-1970, the date of coming into force of the M.R.T.P. Act, and where the parties have taken substantial steps to fulfil the terms and conditions of the letter of intent, before the commencement of the Act, will not come within its purview.

**Request for Medical Facilities to the P&T Staff at Freeland Gunj, Haluka Dahod, District Panchmahals, Gujarat State**

3958. SHRI BHALJIBHAI PARMAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the P & T employees serving at Freelandgunj Post Office have requested for providing them with medical facilities from the Railway Main Hospital run by the Central Government ;

(b) if so, whether their request has been accepted ; and

(c) if not the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No.

(b) and (c). Do not arise.

**Industrial Estate in Malegaon, Nasik (Maharashtra)**

3959. SHRI Z. M. KAHANDOLE : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Government of Maharashtra is going to build an industrial estate in Malegaon, District Nasik (Maharashtra) ;

(b) if so, whether the Centre propose to give any aid to this estate and if so, to what extent ;

(c) the time by which the work on this industrial estate will be started ; and

(d) considering the large number of power-looms in Malegaon city, whether the persons engaged in this industry will be given preference to start their Units in this estate ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (d). The information has been sought from the State Government and will be laid on the Table of the House.

**Electrification of Tribal Areas of Nasik**

3960. SHRI Z. M. KAHANDOLE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether all preliminary work (such as survey, sanction and recommendation to Rural Electrification Corporation for grant) has been done for the electrification of the tribal areas of Nasik District (Maharashtra) comprising the hilly tracks of Baglan, Kalwan, Peth and Surgana Tehsils ;

(b) whether the grant has not yet been sanctioned by the Rural Electrification Corporation ; and

(c) if so, when it is expected to be sanctioned ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (c). The revised scheme report regarding rural electrification of villages in the Taluks of Igatpuri, Surgaon, Baglan, Kalwan, Dindori, Peint and Malegaon has been submitted by the Maharashtra State Electricity Board to the Rural Electrification Corporation on 7th June, 1971. As the scheme has been submitted only recently and is under examination, it is premature to indicate a specific time by which it will be sanctioned.

**Rehabilitation of Tribals losing lands in Haranbari Dam in Baglan, Maharashtra**

3961. SHRI Z. M. KAHANDOLE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware that no adequate and timely steps are being taken to rehabilitate those tribals who are going to lose

their houses and lands in the Haranbari Dam in the Baglan Tehsil of Nasik District, Maharashtra ;

(b) the capital outlay of this Project, the time by when it is expected to be completed and the acreage to be benefited by it ;

(c) whether Government are aware that most of the people who will lose their homes and lands due to this Dam are aboriginals ; and

(d) whether special attention would be paid to give them alternate sites for construction of houses and for agricultural purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (d). The Government of Maharashtra have intimated that preliminary work on the Haranbari project, estimated to cost Rs. 179.65 lakhs and to irrigate 8,400 acres of land in Nasik District, has been started recently and that the project is expected to be completed by the end of 1975.

The number of people and houses likely to be affected by the project according to the State Government, are 758 and 118 respectively, the number of tribals/aboriginals who may be affected is not known to the State Government at this stage.

The State Government have further intimated that the month and year of submergence from the project is June, 1975 and that necessary preliminary steps are being taken by them to ensure timely and adequate resettlement of the affected persons. They have also indicated that, according to the existing policy of Government, all affected Khatedar families, including those belonging to backward classes/communities and who are tribals/aboriginals, will be resettled in new Gaothans and the affected families will be given alternate agricultural land.

**Loss sustained by North East Frontier Railway due to pilferage, wagon breaking, thefts etc.**

3962. SHRI ROBIN KAKOTI : Will the Minister of RAILWAYS be pleased to state :

(a) the amount of loss sustained by the North-East Frontier Railway on account of

pilferage of parcels and goods during the years 1967-68, 1968-69 and 1969-70 ;

(b) the number of wagon breaking cases and the amount of loss sustained by the North East Frontier Railway on account of wagon breaking during the above period ;

(c) the total loss sustained by Railways on account of theft of North-East Frontier Railway properties ; and

(d) the amount spent by the North-East Frontier Railway on its Railway Police Force (Protection and Security) during the above period ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) A reliable index for losses sustained by the North-East Frontier Railway on account of pilferage is the amount of compensation paid under this Head. The amount of compensation paid on account of pilferages during the year 1967-68, 1968-69 and 1969-70 are Rs. 29,82,673/-, Rs. 50,99,008/- and Rs. 62,73,444 respectively.

(b) The number of wagon breaking cases and the amount of loss sustained on North-East Frontier Railway are as under :—

Year	No. of cases	Amount of loss
1967-68	119	98,446
1968-69	116	85,912
1969-70	137	1,29,076

(c) The total loss sustained by the North-east Frontier Railway on account of theft of Railway properties during the above period are Rs. 66,363/- ; Rs. 66,596/- and Rs. 83,518/-, respectively.

(d) The amount spent by the North-East Frontier Railway on the maintenance of Railway Police and Railway Protection Force is as under :—

Year	Government Railway Police	Railway Protection Force
1967-68	6,78,024	67,39,457
1968-69	13,92,888	74,97,170
1969-70	15,80,820	83,02,267